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on its demand and price. Government have sanctioned a new unit of Integrated Fisheries Project, Cochin at Visakhapatnam in order to study the utilisation of low value fish, including by-catch, landed by deep sea trawlers.

(b) and (c). Government have no proposals to arrange export/sale of fish from the major fishing harbours, as these are expected to be taken up by private sector and State Fisheries Corporations.

Master Plan for Development of Buddhist Places in Orissa

*800. SHRI BRAJA MOHAN MOHANTY: Will the Minister of TOU-RISM be pleased to state:

- (a) whether any Buddhist Cultural Centre in Orissa is included in the tourist circuit for promoting tourism;
- (b) whether any master plan has been prepared for the development of Buddhist places like Lalitgiri, Pushagiri and Udaigiri as tourist centres;
 - (c) if so, the details thereof;
- (d) whether any of these centres is being internationally or nationally projected for attraction of the tourists; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) For development of the Buddhist Centres at Lalitgiri, Udaigiri and Ratnagiri, the Central Ministry of Tourism has got a Master Plan prepared by the Town and Country Planning Organisation of the Ministry of Urban Development.
- (d) It will be premature to project the centres for attraction of tourists at this stage as the development of required infrastructure is still in progress.
 - (e) Does not arise.

Committee on unorganised Labour

*801. SHRI VIJOY KUMAR YADAV (Will the Minister of LABOUR be pleased to state:

- (a) whether Government have consituted a Committee to look into the conditions, problems and grievances of unorganised workers in the country;
- (b) whether the Committee has submitted its report;
- (c) if so, what are the recommendations of the Committee regarding the upliftment of the bidi workers; and
- (d) what steps Government are taking to implement those recommendations?

THE MINISTER OF STATE OF THE **MINISTRY** LABOUR OF (SHRI JAGDISH TYTLER): (a) to (d). Government is seized of the problems of the unorganised workers in the country. With a view to achieving a better understanding of all-India as well as region-specific problems. thereby getting an insight into issues relevant to the overall development process as well as specifically rural labour oriented programme. the Government set up a National Commission on Rural Labour in August, 1987. The terms of reference of the Commission are given below in the statement. Commission has not submitted any report and therefore, the question of the Government taking steps to to implement those recommendations does not arise.

Statement

Terms of Ref. rence of the National Commission on Rutal Labour

- 1. To study in a dynamic setting, the problems of identification, categorisation and quantification of rural labour, taking into account its economic, social and regional dimensions.
- To study, in the context of a changing traditional socio-economic frame-work, the economic, social and working conditions of rural labour and the disabilities, including a lack of social security, arising therefrom.
- 3. To study the existing legislative and other provisions intended to protect the interests of Rural labour and to assess the effectiveness of these measures as also that of the appertinent administrative arrangements and delivery systems.

- 4. To study the formulation and implementation of land reform and other institutional reform measures having a bearing on rural labour, specially on its land dependent section.
- 5. To study the effects of the changes in the control and management of community property resources including land forests and water on rural labour.
- 6. To study the phenomenon of migration, the various laws, administrative and recruitment practices relevant to migrant labour as also their particular disabilities.
- 7. To study in the context of the requirements of rural labour, issues relating to the planning process, the various development plans and programmes and their implementation.
- 8. To study the social development measures in sectors such as health family welfare, housing, water supply, education including training and the impact they have had on the quality of life of rural labour.
- To study and report in particular on:
 - (i) the efficacy of various legislative and other measures adopted so far with reference to share-croppers and other types of tonants.
 - (ii) the problem of bonded labour (including that of consumption loans) and the effect of legislative and other measures adopted for removing their bondage.
 - (iii) supplemental plans for specific target groups/areas for employment creation, income generation and poverty alleviation.
 - (iv) the investment pattern in the various plans, the choice of technologies and their effect on labour absorption.

- (v) factors impinging on the demand for rural labour, their effect on the bargaining power of rural labour and constraints on the organisation of rural labour.
- (vi) fixation of a minimum wage for rural labour as also the enforcement mechanism.
- (vii) the particular problems of women and children.
- (viii) arrangement for collecting data relevant to a study of the problems of rural labour, promoting research and dissemination information.
 - (ix) a comparative study of the experience in different regions of India and that of other countries.

[Translation]

Madua Crop in Uttar Pradesh

- *802. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state:
- (a) the total area of land in Uttar Pradesh on which Madua crop is grown;
- (b) whether Government are preparing any scheme to encourage the farmers who are growing this crop to grow other cash crops also; and
 - (c) if so, the details in this regard?

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): (a) The total area under Madua (Ragi) crop in Uttar Pradesh is 1.67 lakh hectares (1986-87).

- (b) No, Sir.
- (c) Does not arise.

[English]

Autonomy to ICAR

*806. SHRIMATI USHA CHOU-DHARY: SHRI BALASAHEB VIKHE PATIL;

Will the Minister of AGRICULTURE be pleased to state: